

## CAUSE LIST

IN THE COURT OF THE PRL. SENIOR CIVIL JUDGE AND CJM., TUMAKURU

CAUSE LIST DATED 02-07-2020 AS PER S.O.P ISSUED BY THE HON'BLE HIGH COURT OF KARNATAKA, BANGALORE.

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	MA 9/2012	Arguments	HSBR	KNR
2	MA 45/2012	Arguments	KNR	HSBR
3	RA 45/2014	Hearing	BKT	
4	O.S.89/2014	Hearing	NB	RNRG
5	O.S.279/2014	Arguments	SCV	CNH/SNS
6	O.S.317/2014	Issues	TM	BSY
7	FDP 3/2015	Hearing	CNH	HVR
8	OS 283/2015	Hearing	KSJ	CAS
9	OS 516/2015	Hearing	HJP	TG
10	OS 565/2015	Hearing	BVVK	TBS/TRR
11	RA 29/2017	Arguments	BSY	
12	OS 140/2017	Hearing	NAC	ATV
13	RA 140/2017	Arguments	HPN	BJR/KB
14	OS.484/2017	Hearing	PRJ	SVR
15	O.S.336/2017	Hearing	BHS	BJR/KB
16	RA 140/2017	Arguments	HPN	
17	OS 91/2017	Hearing	SR	KSS
18	Misc 53/2017	Hearing		
19	OS.120/2018	Issues	MEN	SS/ANG
20	OS 12/2019	Hearing	MBN	
21	OS 63/2019	Hearing	NKN	TNG
22	RA 55/2019	Arguments	SRR	
23	Cc 675/2009	Hearing	Town PS	
24	PCR 22/2015	Arguments	RNRG	
25	PCR 1/2017	Hearing	GKS	
26	PCR 32/2017	Hearing	KKBM	
27	PCR 5/2018	Hearing	KSJ	

*(Signature)*  
 (B. DASARATHA)  
 Prl. Sr. Civil Judge and  
 Prl. Senior Civil Judge and CJM.,  
 Tumakuru.



**IN THE COURT OF THE III ADDL. SENIOR CIVIL JUDGE AND JMFC.,  
TUMAKURU**

**Cause List Dated:02.07.2020 as per SOP issued by the Hon'ble High Court  
of Karnataka, Bangalore.**

**MORNING SESSION**

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S.262/2015	Hearing	S.N	-
2	R.A.58/2015	Arguments	C.K	-
3	R.A.65/2015	Arguments	B.S.Y	-
4	O.S.473/2015	Hearing	Hanumantharaya	-
5	O.S.23/2016	Hearing	M.M	-
6	R.A.22/2016	Hearing	Hanumantharaya	-
7	R.A.24/2016	Hearing	Hanumantharaya	-
8	O.S.409/2016	Hearing	D.A.R	-



(K.S.ROTTER)

III Addl. Senior Civil Judge & JMFC  
Tumakuru

CAUSE LIST DATED 02-07-2020				
IN THE COURT OF THE III ADDL. SENIOR CIVIL JUDGE AND JMFC., TUMAKURU				
Cause List Dated:02.07.2020 as per SOP issued by the Hon'ble High Court of Karnataka, Bangalore.				
AFTERNOON SESSION				
Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S.70/2017	Hearing	S.N.S	
2	O.S.397/2017	Hearing	R.G.H	
3	O.S.238/2018	Hearing	G.S.P	
4	R.A.115/2018	Hearing	K.S.J	
5	Ex.216/2018	A.D.R	N.B.K	
6	Ex.290/2018	Hearing	S.N.H	
7	R.A.160/2018	Arguments	BCSK	
8	O.S.469/2018	Hearing	M.M	

  
(K.S.ROTTER)

III Addl. Senior Civil Judge & JMFC  
Tumakuru



**Morning Session**

**CAUSE LIST DATED 02.07.2020**

**IN THE COURT OF 1ST ADDL.SENIOR CIVIL JUDGE AND CJM,**

**TUMKUR**

**Morning Session**

SL. No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	FDP.6/2014	Hearing	TRR	HVR
2	MA.57/2015	Arguments	KSS	SKM
3	OS.391/2017	Arguments	BSY	SRY
4	MISC.37/2018	Orders	CN	-
5	OS.180/2019	Hearing	SVRT	GMS
6	OS.200/2019	Issues	SM	-
7	MA.30/2019	Arguments	AVM	In person

**Sd/-**

**(ZAIBUNNISA)**

**1st Addl. Senior Civil Judge and CJM,**

**Tumakuru**

**Afternoon Session**

**CAUSE LIST DATED 02.07.2020**

**IN THE COURT OF 1ST ADDL.SENIOR CIVIL JUDGE AND CJM,**

**TUMKUR**

**Afternoon Session**

SL. No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	MISC.39/2016	Arguments	VRV	-
2	MA.37/2016	Hearing	HGP	HAA
3	MA.42/2016	Arguments	KBA	TSK
4	OS.132/2019	Arguments	PP	CN
5	MA.18/2019	Orders	BRD	-
6	MA.5/2020	Hearing	BE	KSS

**Sd/-**

**(ZAIBUNNISA)**

**1st Addl. Senior Civil Judge and CJM,**

**Tumakuru**